NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH' KOLKATA

C.P.No.12/KB/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th December 2017, 10.30 A.M

Name of the Company Under Section		Tapasiddha Roy & Anr-Versus-Chandima Construction Centre Pvt.Ltd. & Ors 241/242		
2. 4	SWAPNA CHO RATESH UPADO Amirban & Aparagita Pallani Ga	Lay Adri	Retitioners () Respondent Runjab Nahi med Bann	19/12/17 19/12/17
		Kuma Tiwan	S Respondent	Jimon 19/11/17
27		Chowdhury, Adr Chekroborty, Adr 2 Bosu, Adr	Respondent No. \$ 1,5,9	A. Bar 19/12/23

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1, 5 7 and 9 are present.

Respondent No. 7 has submitted that he has filed an I.A. U/s. 8 of the Arbitration Act but till date the same has not been numbered due to some defect. Respondent no. 7 is directed to remove the defect within within 08/01/2018.

List it on 16/02/2018.

(Jinan K.R.)

80

Member (J)

(V.P.Singh) Member (J)